

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA
UNSTARRED QUESTION No. 266
TO BE ANSWERED ON MONDAY, 24th JUNE 2019
ASHADHA 3, 1941 (SAKA)

‘SOVEREIGN GOLD BONDS’

266. SHRI SUDHEER GUPTA:
SHRI BIDYUT BARAN MAHATO:
SHRI GAJANAN KIRTIKAR:

Will the Minister of FINANCE (**वित्त मंत्री**) be pleased to state:

- (a) whether the Reserve Bank of India (RBI) has announced the issue of sovereign gold bonds on behalf of the Government for fixed period and if so, the details thereof; and
- (b) whether the Government has set any ceiling for the said issue for an individual or an organization and if so, the details thereof?

ANSWER

MINISTER OF FINANCE

(Ms. NIRMALA SITHARAMAN)

- (a) The Government notified the Electoral Bond Scheme, 2018 on January 02, 2018 to establish The Reserve bank of India (RBI) has announced the issue of sovereign Gold Bonds (SGB) in consultation with the Government of India for specified period. The tranche-wise calendar was release on 30th May, 2019 for First half (H1) of 2019-20 and is tabulated below:

Sl. No.	Tranche	Period for Subscription	Date of Issuance
1.	Series I	June 03-07, 2019	June 11, 2019
2.	Series II	July 08-12, 2019	July 16, 2019
3.	Series III	August 05-09, 2019	August 14, 2019
4.	Series IV	September 09-13, 2019	September 17, 2019

- (b) The Prescribed ceiling for an individual or an organisation for investment in Sovereign Gold Bonds (SGB) as indicated in the Notification dated 30th May 2019 is as below:-

(i) Minimum permissible investment is for 1 gram of gold.

(ii) The maximum limit of subscription is 4 Kg for individual, HUF and 20 Kg for trusts and similar entities per fiscal (April-March) as notified by the Government of India from time to time. A self-declaration from investor to this effect will be obtained. The annual ceiling will include bonds subscribed under different tranches during initial issuance by Government and those purchased from the Secondary Market.
